

## Annexure 3

Name of the Corporate Debtor: Seven Eleven Business Services Private Limited Date of Commencement of Liquidation: **09-04-2019** List of Stakeholders as on **May 20, 2021**  
List of Operational Creditors (Workers)

| S No | Name of Authorised Representative, if any | Name of Workman | Identification No | Details of Claim received |                | Details of claim admitted |  |                 |                               | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any    |
|------|---|-----------------|-------------------|---------------------------|----------------|---------------------------|--|-----------------|-------------------------------|----------------------------|--|--------------------------|------------------------------------|--------------------|
|      |   |                 |                   | Date of Receipt           | Amount claimed | Total Amount of claim     | Amount of claim for the period of twenty-four months preceding the liquidation commencement date | Nature of claim | % of share in total Amount of |                            |  |                          |                                    |                    |
| 1    | NA  | NA              | NA                | NA                        | 0              | 0                         | 0  | NA              |                               | 0                          | 0  | 0                        | 0                                  | No claim submitted |